

- (e) if so, the details thereof; and
 (f) the reaction of the political parties thereto ?

THE MINISTER OF HOME AFFAIRS (SHRI L.K. ADVANI) : (a) No, Sir.

- (b) to (f) Question does not arise.

Seizure of Arms

1009. SHRI MANIKRAO HODLYA GAVIT : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether security forces have seized a lot of arms in the valley of Kashmir during the last two years; and

- (b) if so, the details thereof ?

THE MINISTER OF HOME AFFAIRS (SHRI L.K. ADVANI) : (a) and (b) Yes Sir, the details of the arms seized in the State of Jammu and Kashmir are as given below :

	1996	1997	1998 (Jan. to 15th May)
1. A.K. Series	2150	1725	425
2. Pistol/Revolvers	1052	1024	255
3. UMGs	84	64	27
4. Carbines	6	3	3
5. RPGs	48	38	25
6. GPMGs	9	5	0
7. LMG/SLR	9	12	0
8. .303 Rifles	36	3	4
9. Sniper Rifles	49	60	15
10. Rocket Launchers	43	81	90
11. Rocket Boosters	119	208	68

12.00 hrs.

PAPERS LAID ON THE TABLE

Annual Report of the National Foundation for Communal Harmony, Repatriates Cooperative and Financial and Develops Bank Ltd. etc. review of their working and statement show reason for delay in laying papers etc.

[Translation]

THE MINISTER OF HOME AFFAIRS (SHRI L.K. ADVANI) : Mr. Speaker, Sir, I beg to lay on the Table :

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the National Foundation for Communal Harmony, New Delhi, for the year 1995-96, alongwith Audited Accounts.
 (ii) Statement (Hindi and English versions) regarding Review by the Government of the working of the National Foundation for Communal Harmony, New Delhi, for the year 1995-96.

- (2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

[Placed in Library, See No. LT 274/98]

- (3) (i) A copy of the Annual Report (Hindi and English versions) of the Repatriates Cooperative Finance and Development Bank Limited, Chennai, for the year 1996-97, alongwith Audited Accounts.

- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Repatriates Cooperative Finance and Development Bank Limited, Chennai for the year 1996-97.

[Placed in Library, See No. LT 275/98]

- (4) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956 :-

- (i) Review by the Government of the working of the Rehabilitation Plantations Limited, Punalur, for the year 1996-97.

- (ii) Annual Report of the Rehabilitation Plantations Limited, Punalur, for the year 1996-97 alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library, See No. LT 276/98]

- (5) A copy each of the following Notifications (Hindi and English versions) under sub-section (3) of section 141 of the Border Security Force Act, 1968 :-

- (i) The Border Security Force (Assistant Commandants) Recruitment (Amendment) Rules, 1997 published in Notification No. G.S.R. 308 in Gazette of India dated the 16th August, 1997.